on 31st July, 2010. The information in respect of the remaining title deeds has not been received from the States.

(d) The Ministry has been interacting with all the State Governments and Union Territory Administrations urging them to expedite implementation of the Act. The Ministry has advised and is pursuing all the State/UT Governments to ensure completion of the work relating to the vesting of forest rights at the earliest.

Scheme for poor women

†2407. SHRI RAGHUNANDAN SHARMA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether schemes are being run by Government for the welfare, empowerment, education and providing employment to poor women; and
 - (b) if so, the details thereof, State-wise and the progress made in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Yes, Sir. The Ministry of Women & Child Development in Government of India is implementing Support to Training and Employment Programme for Women (STEP) in all the States and UTs. The scheme aims to make the assetless and marginalized women economically self-reliant. The Ministry is also implementing the Swadhar and Ujawala schemes aimed at welfare of women in difficult circumstances.

Some of the other schemes by different Ministries / departments for women are as under:

- The Ministry of Rural Development is implementing (i) Mahatma Gandhi National Rural Employment Guarantee Act (NREGA) and (ii) Swarnjayanti Gram Swarozgar Yojana (SGSY) in all States / UTs (except Delhi and Chandigarh). Under SGSY, 40% of Self Help Groups (SHGs) are of women.
- The Ministry of Housing & Urban Poverty Alleviation is implementing the Centrally Sponsored Scheme of Swarn Jayanti Shahari Rozgar Yojana (SJSRY) in all States / UTs.

[†]Original notice of the question was received in Hindi.

- The Ministry of Tribal Affairs has a scheme for Strengthening Education among Scheduled
 Tribe Girls in low literacy districts.
- The Ministry of Micro, Small and Medium Enterprises is also running a scheme for women titled "Trade Related Entrepreneurship Assistance Development Scheme (TREAD)".
- The Ministry of New & Renewable Energy Sources (MNRES) is implementing a scheme titled National Biogas and Manure Management Programme under which rural women are benefited.
- The Ministry of Human Resources Development is implementing one scheme titled Hostels for Women in colleges and universities.
- The Ministry of Health & Family Welfare is implementing Janani Suraksha Yojana to help the pregnant women from BPL families.

Besides, States / UTs are also implementing schemes for the welfare, empowerment, education and providing employment to poor women.

Irregularities in Anganwadis

2408. SHRIMATI MOHSINA KIDWAI:

SHRI MAHENDRA MOHAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Central Government has received reports of irregularities in the appointment of Anganwadi Workers and also purchase of inventories by the Anganwadi Centres;
 - (b) if so, the details thereof; and
- (c) the steps taken by Government to check irregularities and corruption in Anganwadi Centres?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme and is implemented by the State Governments. Complaints of this nature, received by the Union Government are forwarded to the State Governments for taking action as appropriate. Besides, there are guidelines to set up Grievance